GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4519 ANSWERED ON:30.08.2011 SPORTS PROMOTIONAL POLICY Bhujbal Shri Sameer ;Hussain Shri Syed Shahnawaz;Rajaram Shri Wakchaure Bhausaheb;Rathwa Shri Ramsinhbhai Patalbhai;Siricilla Shri Rajaiah;Swamygowda Shri N Cheluvaraya Swamy ;Tharoor Shri Shashi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of initiatives have been taken/proposed to be taken by the Government alongwith the achievement made so far under the sports promotion policy;

(b) the names of schemes implemented in the schools and colleges of the country to promote sports for nurturing young talents;

(c) whether the Government proposes to increase the number of school students for imparting scientific training to talented children in the age group of 8 to 14 under the National Sports Talent Contest Scheme of Sports Authority of India (SAI) in the country including Maharashtra;

(d) if so, the details thereof;

(e) whether the Government proposes to consider pooling of money earned by different sports in the country and regulate its expenditure for the overall development of all sports and players particularly national games and national players; and

(f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b) For promotion and development of sports and games in the country, the Ministry of Youth Affairs and Sports is operating a number of schemes viz. Scheme of Panchayat Yuva Krida aur Khel Abhiyan, Scheme of Assistance for the Creation of Urban Sports Infrastructure, Scheme of Assistance to National Sports Federations (NSFs), Scheme of Talent Search & Training, Scheme of National Sports Development Fund, Scheme of Special Awards to Winners in International Sports Events and their Coaches, Scheme of Pension to Meritorious Sportspersons, Scheme of National Welfare Fund for Sportspersons.

For identifying the talent and nurturing and training of the identified talent in the age group of 8 to 25 years, which is mainly from schools and colleges, the Sports Authority of India is running the following Schemes:

- 1. National Sports Talent Contest (NSTC) Scheme
- 2. Army Boys Sports Company (ABSC) Scheme
- 3. SAI Training Centres (STC) Scheme
- 4. Special Area Games (SAG) Scheme
- 5. Centres of Excellence (COX) Scheme

As on date there are 22 NSTC adopted schools, 15 Jawahar Navodaya Vidalayas (JNVs), 24 Indigenous Games and Martial Arts (IGMA) centres, 41 Akhras, 5 Centres on pattern of Akharas, 15 ASBC centres, 61 STC centres, 21 SAG centres and 101 Extension Centres of STC/SAG and 12 Centres of Excellence.

Under NSTC scheme (adopted Schools, Jawahar Navodaya Vidalayas, Indigeneous Games and Martial Arts centres) are functioning in schools. Besides, extension centres of STC/SAG are also functioning for wider coverage of sportspersons from schools and colleges.

Further, School Games Federation of India (SGFI) and Association of Indian Universities (AIU) have been recognised as National Sports Promotion Organizations (NSPOs) and are eligible for the same level of assistance as are available for NSFs under the Scheme of Assistance to NSFs, which provides for assistance for conduct of National Championships and international tournament in India, participation in international sports competitions abroad, organizing coaching camps, procurement of sports equipment, engagement of foreign coaches. SGF1 and AIU are involved in promotion and development of sports and games in schools and colleges/universities respectively.

(c) & (d) There is no proposal at present to increase the number of school students under the scheme of NSTC. The present trainees under NSTC are being imparted training/coaching by expert coaches and are also provided scientific back-up.

(e): No, Madam,

(f):Since Sports Bodies engaged in promotion and development of specific sports disciplines are independent and autonomous entities, therefore, they alone can take a decision on pooling of money earned by different sports in the country and regulate its expenditure for overall development of all sports disciplines.